Linguistic Composition of Maharashtra

1230. DR. SHRIKANT RAMCHAN--DRA JICHKAR:

SHRI TULASIDAS MAJJI:

WiU the Minister of HOME AFFAIRS fee pleased to state;

- (a) whether the linguistic compositk n of Maharashtra is available under the Linguistic Survey of India;
- (b) if so, to which year the data . ertains:
- (c) whether a new survey is being conducted after the 1991 census; and
- (d) what are the salient features of the linguistic composition of Maharashtra based on the existing survey?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) No, Sir.

- (b) Question does not arise in view of reply to part (a).
- (c) A fresh linguistic survey which has been taken up as a plan project from the 6th Plan is continuing as a 8th Plan project.
- (d) Tie survey for Maharashtra has not been taken up and hence this Inforstation is not available.

Origin of Amnesty International

- 1231. SHRI SANJAY DALMIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what & the legal standing, composition and origin of Amnesty International;
- (b) whether Government's attention has been drawn to its 1993 report in which it had held India guilty of abuse of human rights in J and K;

(c) how many teams of Amnesty Inti national have so far visited ladia par cularly J & K and Punjab; and

to Questions

(d) what action Government prope to take to counter this propaganda?

THE MINISTER OF STATE IN Lb MINISTRY OF HOME AFFAIRS (SHJ RAJESH PILOT): (a) Amnes / Intern tionai is a world wide voluruuiy niov ment with Headquarters ^m London. was founded in 1961 when it essential worked for the release of pri: oners conscience. At the end of 1993, if hi more than 1,100,000 members, subscribe and regular donors in over 150 couatri and territories. 4439 local oiganis; tioi are registered with the Amnesty jnte: national Secretariat in over 80 countrie These groups are coordinated by count! sections.

- '(b) The Amnesty International ha published a report in December, 199 titled 'An unnatural Fate Disappear ances and Impunity in the Indian Stat; of Jammu & Kashmir and Punjab' 1h said report was examined in detail an appropriate response was sent to our Mi; sions abroad.
- (c) A two member delegation had vis ted Bombay during 9-1-94 to 16-1-9-The said delegation also had a brief sto over at Delhi on 6-7 January, 1994 wher they met the Central Government officials.
- (d) The Government of India have a along firmly denied allegations mrde b the Amnesty International. The Govern ment has also categorically stated tha whenever complaints of excesses are rece ived against members of the police|secur ity forces, action is taken against them The Government have regularly issuei clarifications through the med'a a~d th rough wide circulation of detsiled comm ents whenever such allegations Pre made When specific allegations are brought to

notice by Amnesty International, we regularly provide them factual information.